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CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :
AT HYDERABAD.

O.A.No.983/97

DATE OF ORDER:- 28 -7-1999.

Between :

1. P.C. Narasanna
2. S. Abdul Sathar
3. K. Margaret

.. APPLICANTS

A N D

1. Union of India,
Rept. by its Chairman,
Railway Board,
(Ministry of Railways)
Rail Bhawan, New Delhi-110001.
2. Union of India,
Rept. by its General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad.
3. Divisional Railway Manager,
South Central Railway,
Guntakal Division,
Anantapur District.

.. RESPONDENTS

Counsel for Applicants : Mr.G.Ramachandra Rao

Counsel for Respondents : Mr.V.Rajeshwara Rao,SC

Coram :

The Honourable Mr.Justsice D.H. Nasir, Vice-Chairman

The Honourable Mr.H. Rajendra Prasad, Member(Admn.)

Contd... 2.

O R D E R.

Justice D.H.Nasir, VC:

The questions of law and facts as well as the issues considered in O.A.No.678/97 are similar to those in the present O.A. Hence this O.A. is also disposed of subject to the same observations as made in O.A.No.678/97. No costs.

1.5 p.m. 1st July
(H.RAJENDRA PRASAD)

D.H. Nasir
(D.H. NASIR)
VICE-CHAIRMAN.

Dated the 28th day of July, 1999.

DJ/

1st AND 2nd COURT.

COPY TO:-

1. HON. J.
2. H.R.P. M(A)
3. H.R.P. M(J)
4. D.R. (A)
5. SPARE

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMIN)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (ADMIN)

THE HON'BLE MR. D.S. JAIPARAMESHWAR :
MEMBER (JUDL)

ORDER: Date. 28/7/99

ORDER / JUDGMENT

MA/RA./CP.NO
IN
PA.NO. 983/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED

R.A. CLOSED.

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

केन्द्रीय अधिकारिक अधिकारण
Central Administrative Tribunal
शिवाय / DESPATCH

- 5 AUG 1999

हैदराबाद न्यायालय
HYDERABAD BENCH